

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 413 OF 2021**

IN THE MATTER OF:

Bikramjit Singh ShergillPETITIONER

VERSUS

State of Punjab & Ors.RESPONDENT

AMENDED MEMO OF PARTIES (AS PER ORDER DATED 09.12.2024)

Bikramjit Singh ShergillPETITIONER

VERSUS

- 1. State of Punjab**
Through District Magistrate,
Bathinda, 151001
Email: de.btd@punjab.gov.in ...(RESPONDENT NO.1)
- 2. Municipal Corporation,**
Bhatinda Punjab, 151001
Email: cmcbathinda@gmail.com ...(RESPONDENT NO.2)
- 3. M/S JITF, Bhatinda, Punjab** ...(RESPONDENT NO.3)
- 4. Punjab Pollution Control Board**
Through its Member Secretary
Head Office, Vatavaran Bhawan, PPCB,
Nabha Road, Patiala
Email: chairmanppcb@yahoo.co.in
Chairman.ptl.ppcb@punjab.gov.in ...(RESPONDENT NO.4)
- 5. M/s ECOSTAN Infrastructure Pvt. Ltd**
906A, 9th floor I-Thum Tower-A,
Noida Sector 62- 201309
Email: info@ecostaninfra.com ...(RESPONDENT NO.5)